NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 21/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2016

NAME OF THE PARTIES:

M/s. Transchem Limited

V/s.

M/s. Firstcorp International Ltd.

SECTION OF THE COMPANIES ACT: 59(4) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

MERCHANI

MERCHANI

<u>Common Order</u> <u>Co. Appeal No. 21/59(4)/CLB/MB/MAH/2014</u> <u>CP No. 29/397-398/CLB/MB/MAH/2014</u>

At request of the parties, list this matter for hearing on 17.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)